

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:807

ANSWERED ON:02.03.2010

AZADPUR MANDI

Kashyap Shri Virender;Thakur Shri Anurag Singh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether Azadpur Mandi has been declared as a market of National importance by the Government of NCT of Delhi;
- (b) if so, the details thereof;
- (c) whether fruits and vegetables arrive in Azadpur Mandi from all States of the country;
- (d) if so, the details thereof, State-wise; and
- (e) the details of business turnover of traders in APMC Azadpur and commission charged from the farmers and gardeners during the last three years and the current year?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): Yes, Madam. The azadpur mandi was declared a Market of National Importance (MNI) under the provision of Section 26 of Delhi Agricultural Produce Marketing (Regulation) Act, 1998.
- (c) & (d): Yes, Madam. The state-wise arrival of fruits and vegetables is given at annexure.
- (e): The traders deposit one per cent of the sale value as market fees with the APMC, Azadpur. Based on this, the business turnover of trades in APMC, Azadpur during the last three financial years has been arrived as follows:-

Years	Amount	(Rs. Crore)
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2006-07	3660.70	
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2007-08	4099.56	
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2008-09	4396.90	
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The APMC is not charging any commission from farmers/gardeners etc.